

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati the 08th November, 2023

NO. HC.VII-167(Pt.-VIII)/2014/10957/A #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to attend the **2 (two) day "National Workshop for Gender Sensitization of Judicial Officer (SE-30)"**, scheduled to be held on **02-12-2023 and 03-12-2023 at the National Judicial Academy (NJA), Bhopal.**

Sl. No.	Name & Designation of the nominated Officer	Contact No.	E-mail ID
1.	Smti Munmun B. Sarma, Addl. District & Sessions Judge- cum-Special Judge, POCSO, Kamrup, Amingaon	97060-68392	mbshrma@yahoo.com
2.	Smti Gitali Rabha Addl. District & Sessions Judge No.1, Nagaon	94353-69571	gitali2008@gmail.com

Further, the nominated officers are directed to submit a report after completion of the Course.

By Order,
Sd/- S. Dhar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-167(Pt.-VIII)/2014/10958-10970/A Dated: 08-11-2023

Copy forwarded for information & necessary action to:

1. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

4. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District and Sessions Judges,
Kamrup/ Nagaon

(He/She is requested to inform the nominated Judicial Officer(s) under his/her control to attend the training accordingly)

7. Smti Munmum B. Sarma, Addl. District & Sessions Judge-cum-Special Judge, POCSO, Kamrup, Amingaon.
8. Smti Gitali Rabha, Addl. District & Sessions Judge No.1, Nagaon.
9. The Joint Registrar (Judl./ PM & P), Gauhati High Court, Guwahati.
10. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
11. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).

12. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
13. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]


REGISTRAR (JUDICIAL)